GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1999 TO BE ANSWERED ON 10.12.2015

CONSTRUCTION OF ROADS AND BRIDGES UNDER PMGSY

1999. SHRI TAMRADHWAJ SAHU: SHRI SUNIL KUMAR SINGH: SHRI P.P CHAUDHARY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether bridges have not been constructed on small/large culverts in rural, remote and naxal affected areas of the country due to which people are facing difficulties, if so, the details thereof, State/ UT-wise;
- (b) whether the Government proposes to construct bridges on small-large culverts and rivers in rural areas under the Pradhan Mantri Gram Sadak Yojana (PMGSY) or any other scheme, if so, the strategy prepared in this regard and the funds allocated and expenditure incurred therefrom during the last three years and the current year, State/UT-wise;
- (c) whether the Government proposes to conduct any survey in this regard and if so, the details thereof and the time by which it is likely to be conducted, State/ UT-wise including Jharkhand; and
- (d) whether the Government has put any mechanism in place to ensure the quality of roads constructed along with their maintenance under PMGSY, if so, the details thereof and the expenditure incurred thereon under the said scheme, State/UTwise?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (c): The objective of the Pradhan Mantri Gram Sadak Yojana (PMGSY) is to provide an All-weather Road with necessary culverts and cross drainage structures, which is operable throughout the year to the eligible unconnected habitations as per PMGSY guidelines in the rural areas. Rural roads constructed under PMGSY must have proper embankment and drainage. Adequate number and type of Cross Drainage (CD) works, including causeways, where appropriate, must be provided based on site requirements ascertained through necessary investigation. Minor bridges can be provided wherever necessary.

The cost of bridge upto 50 m (75 meters in respect of the selected Tribal and Backward districts as identified by the Ministry of Home Affairs/Planning commission and special Category States) is borne by the Central Government and bridge length beyond 50 m (75 m in case of Selected tribal and Backward districts and Special category States) is to be borne by the State Government.

The State Governments are required to submit Detailed Project Reports (DPRs) to the Ministry for consideration/approval of projects under PMGSY. The project proposals are scrutinized by National Rural Roads Development Agency (NRRDA) to ensure that the proposals have been made duly keeping in view the programme guidelines and that they have been duly verified by the State Technical Agencies (STAs). The proposals of the State are then put up before the Empowered Committee chaired by Secretary (RD) in the Ministry of Rural Development, for its consideration. The proposals approved by the Competent Authority are conveyed to the State Government to take further necessary action before seeking funds. The progress of roads including bridges sanctioned and competed under PMGSY since inception as reported by the States is given at Annexure-I.

(d): As per the programme Guidelines, ensuring quality of road works under PMGSY is the responsibility of the States. The programme guidelines provide for a three tier Quality control mechanism under PMGSY. 1st tier is in- house quality control. 2nd tier is independent monitoring of construction quality by quality monitors called State Quality Monitors managed by the respective State headquarters. The 3rd tier is envisaged as an independent

monitoring mechanism at the central level under 3rd tier, the independent National Quality Monitors (NQMs) are engaged in inspection of roads, selected at random. The NQMs are managed and assigned inspections by National Rural Roads Development Agency (NRRDA), an arm of Ministry of Rural Development.

As per PMGSY guidelines all PMGSY roads are covered by 5-year maintenance contracts, to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. Maintenance funds to service the contract are budgeted by the State Government and placed at the disposal of the State Rural Road Development Agency (SRRDA) in a separate Maintenance Fund Account within stipulated time responsibility of State Government. The details of Maintenance funds released and spent by the State Government as reported by the States is given at Annexure-II.

	ANNEXURE-I					
Anne	Annexure referred to in reply to Part (a) & (C) of Lok Sabha Unstarred Question No.					
		1999 to answ	vered on 10.12.2	<u> 2015</u>	_	
	Progress of road works including Bridges under PMGSY					

#	State(s)	No. of road works i/c Bridges	Length of road works cleared (in km)	No. of road works completed (upto Oct'15)	Length of road works completed (upto Oct'15) (in Km)
1	2	3	4	5	6
1	Andhra Pradesh \$	4625	14904	4244	12750
2	Arunachal Pradesh *	1026	6420	760	5089
3	Assam	5660	17597	4458	15710
4	Bihar (RWD)	12678	34174	6706	19728
4	Bihar (NEAs)	2925	15861	2760	14926
5	Chhattisgarh	6825	29565	5994	25464
6	Goa ^x	90	183	72	159
7	Gujarat	4529	12655	4438	11965
8	Haryana	520	5561	501	5448
9	Himachal Pradesh	2388	13695	1901	11149
10	Jammu & Kashmir **	1984	10155	1244	6480
11	Jharkhand	5141	19232	2851	11951
12	Karnataka	3640	18623	3446	17392
13	Kerala	1430	3358	961	2218
14	Madhya Pradesh	16221	67869	14001	62331
15	Maharashtra	6646	27055	5855	23292
16	Manipur	1526	6720	1073	4548
17	Meghalaya	721	2203	404	1145
18	Mizoram	217	2852	175	2378
19	Nagaland	305	3630	274	3346
20	Odisha #	11936	45189	8935	34131
21	Punjab	1044	6939	947	6704
22	Rajasthan	15698	62434	14698	58127
23	Sikkim	773	3553	556	2733
24	Tamil Nadu	6697	14036	6246	12892
25	Telangana	2974	10414	2685	9171

26	Tripura	1420	4793	1046	3133
27	Uttar Pradesh	18341	52605	16554	44679
28	Uttarakhand	1125	8612	713	6326
29	West Bengal	4982	25395	3602	18616
	Total:	144087	546282	118100	453980
	Union Territories	·	·	,	
30	A & N Islands	18	0	0	
31	Dadra & Nagar Haveli	156	182	0	
32	Daman & Diu	0	0	0	
33	Delhi	1	0	0	
34	Lakshadweep	0	0	0	
35	Pondicherry	78	88	77	69
	Total (UTs)	253	270	77	69
	Grand Total:	144340	546552	118177	454048

ANNEXURE-II

Annexure referred to in reply to Part (d) of Lok Sabha Unstarred Question No. 1999 to answered on 10.12.2015

Statement Showing Maintenance Funds Required/ Received and Expenditure incurred under PMGSY (Upto Sept 15)

(Rs. In Crore)

STATE (S)	FINANCIAL YEAR	ACTUAL RELEASE TO SRRDA	EXPENDITURE BY SRRDA DURING THE FINANCIAL YEAR
	2012-13	48.68	12.96
	2013-14	0.00	17.19
ANDHRA PRADESH	2014-15	16.34	10.18
	2015-16	20.29	3.48
	Total:	85.31	43.81
	2012-13	2.50	6.92
	2013-14	5.00	18.84
ARUNACHAL PRADESH	2014-15	15.00	15.00
	2015-16	0.00	5.87
	Total:	22.50	46.63
	2012-13	18.00	9.40
ASSAM	2013-14	18.72	13.86
	2014-15	25.00	17.45

	2015-16	0.00	8.15
	Total:	61.72	48.86
	2012-13	56.25	91.60
	2013-14	136.00	102.92
BIHAR	2014-15	0.00	68.47
	2015-16	298.10	48.15
	Total:	490.35	311.14
	2012-13	34.01	20.30
	2013-14	24.48	24.48
CHHATTISGARH	2014-15	2.64	2.64
	2015-16	0.00	2.85
	Total:	61.13	50.27
	2012-13	22.62	18.96
	2013-14	11.82	11.41
GUJARAT	2014-15	26.40	8.33
	2015-16	0.00	1.4
	Total:	60.84	40.10
	2012-13	0.00	1.86
	2013-14	0.00	7.45
HARYANA	2014-15	5.00	3.53
	2015-16	5.31	0.81
	Total:	10.31	13.65
HIMACHAL PRADESH	2012-13	41.92	19.60

	2013-14	23.54	26.49
	2014-15	2.05	2.05
	2015-16	3.50	0.69
	Total:	71.01	48.83
	2012-13	4.21	0.45
	2013-14	1.04	0.93
JAMMU & KASHMIR	2014-15	1.50	1.5
	2015-16	1.17	0.5
	Total:	7.92	3.38
	2012-13	52.00	0.96
	2013-14	0.00	3.97
JHARKHAND	2014-15	60.00	7.67
	2015-16	0.00	7.3
	Total:	112.00	19.9
	2012-13	0.00	26.30
	2013-14	35.74	24.00
KARNATAKA	2014-15	39.00	28.44
	2015-16	6.25	15.79
	Total:	80.99	94.53
	2012-13	13.18	4.04
	2013-14	10.88	10.95
KERALA	2014-15	35.48	28.14
	2015-16	7.61	5.80
	Total:	67.15	48.93

	2012-13	60.00	52.10
	2013-14	60.00	51.46
MADHYA PRADESH	2014-15	60.00	55.90
	2015-16	55.00	11.49
	Total:	235.00	170.95
	2012-13	33.40	33.40
	2013-14	30.95	30.95
MAHARASHTRA	2014-15	29.35	29.35
	2015-16	32.42	2.24
	Total:	126.12	95.94
	2012-13	5.00	1.16
	2013-14	4.00	6.21
MANIPUR	2014-15	6.64	6.95
	2015-16	3.79	2.74
	Total:	19.43	17.06
	2012-13	5.90	2.54
	2013-14	6.69	3.02
MEGHALAYA	2014-15	6.39	2.74
	2015-16	3.32	11.84
	Total:	22.30	20.14
	2012-13	0.41	0.35
MIZORAM	2013-14	0.32	0.06
WILCHAM	2014-15	0.42	0.55
	2015-16	0.00	0.00

	Total:	1.15	0.96
	2012-13	2.59	2.40
	2013-14	2.04	1.14
NAGALAND	2014-15	2.59	2.40
	2015-16	2.39	1.70
	Total:	9.61	7.64
	2012-13	40.00	35.48
	2013-14	41.40	37.15
ODISHA	2014-15	48.00	23.68
	2015-16	53.00	34.48
	Total:	182.40	130.79
	2012-13	2.90	7.73
	2013-14	3.85	5.99
PUNJAB	2014-15	8.26	7.81
	2015-16	0.96	2.65
	Total:	15.97	24.18
	2012-13	35.85	40.61
	2013-14	25.62	19.45
RAJASHTHAN	2014-15	25.88	19.21
	2015-16	23.35	2.88
	Total:	110.70	82.15
SIKKIM	2012-13	5.89	5.05
Sixion	2013-14	7.07	6.95

		1	
	2014-15	8.21	8.01
	2015-16	0.00	6.48
	Total:	21.17	26.49
	2012-13	8.44	6.19
	2013-14	2.49	2.59
TAMIL NADU	2014-15	10.78	7.24
	2015-16	0.00	0.80
	Total:	21.71	16.82
	2014-15	6.42	5.46
TELANGANA	2015-16	0.00	0.96
	Total:	6.42	6.42
	2012-13	10.78	4.35
	2013-14	20.00	8.28
TRIPURA	2014-15	20.00	14.17
	2015-16	10.00	9.88
	Total:	60.78	36.68
	2012-13	40.00	46.29
	2013-14	91.12	74.52
UTTAR PRADESH	2014-15	76.67	96.71
	2015-16	76.67	38.41
	Total:	284.46	255.93
	2012-13	24.92	23.21
UTTARAKHAND	2013-14	16.00	16.00
	2014-15	16.40	14.47

	2015-16	6.45	6.40
	Total:	63.77	60.08
	2012-13	83.59	81.14
WEST BENGAL	2013-14	29.67	22.66
	2014-15	34.63	24.59
	2015-16	0.00	19.81
	Total:	147.89	148.2